REDHU HATCHERIES PRIVATE LIMITED

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl.	Category of creditor	Summ	ary of claims	Summer	of claims admitted	Amount	Amount of	Amount of	Details in	(Amount in <) Remarks, if any
No.			received	Summary	of claims autilitieu	of	claims not	claims	Annexure	Kemarks, ii any
		No. of clai ms	Amount	No. of clai ms	Amount of claims admitted	continge ntclaims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	65,14,52,326.18	1	65,14,52,326.18				3	Bank Of Baroda (Sole Financial Creditor)
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-				_	-	-	4	
5	Operational creditors (Workmen)	-				-	-	-	5	
6	Operational creditors (Employees)	-				-	-	-	6	
7	Operational creditors (Government Dues)					-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	16,34,72,344.00	1	16,34,72,344.00	-	-	-	8	J.M Feed Pvt Ltd Related Party
9	Other creditors, if any, (other than financial creditors and operational creditors)	-				-	-	-	9	
	Total	2	81,49,24,670.18	2	81,49,24,670.18					

Annexure-1 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP: 21.08.2024 ; List of creditors as on: 09.07.2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.		of claim vived			Details of cl	aim admitte	d		Amount of	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	-	Amount covered by guarantee	Whether related party?	% of voting share in CoC	continge nt claim	dues, that may be set- off	not admitted	under verificati on	
	-	-	-	-	-	-	-	-		-	-	-	-	-	-

Annexure-2
Name of the corporate debtor : REDHU HATCHERIES PRIVATE LIMTED Date of commencement of CIRP:21.08.2024 ; List of creditors as on:09.07.2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

														(Amount m V)
Sl.	Name of	Identification	Details	of claim		Details	s of claim adm	nitted		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	No.	rece	eived						contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
				claimed	of claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	party?	CoC		off			
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 3 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP:21.08.2024; List of creditors as on: 09.07.2025

						Details of claim						,			(Amount in ₹)
Sl.	Name of	Identification	Details	of claim			Details of cl	aim			Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	ived			admittee	1			of	any	claim not	of claim	any
			Date of	Amount	Amount of	Nature of	Amount	Amount	Wh	%	continge	mutual	admitted	under	
			receipt	claimed	claim	claim	covered by	covered by	eth	voting	nt claim	dues, that		verificati	
					admitted		security	guarantee	er	share in		may be		on	
							interest		rel	CoC		set-off			
									ate						
									d						
									par						
	- 1.00								ty?						
1	Bank Of Baroda	AAACB1534F	05.09.2024	65,14,52,326.18	65,14,52,326.18	Financial Debt	17,00,00,000.00	48,14,52,326.18	NO	100	-	-	-	-	-
	Daroua					Debt									

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure – 4

Name of the corporate debtor REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP:21.08.2024 ; List of creditors as on: 09.07.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identificati onNo.		of claim eived		De	tails of claim	admitted		Amount of contingent	Amount of any mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt		Amount of claim admitted		Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	that may beset- off	admitted	verification	
1					aumitteu	Claim	guaranee	NO	0				NO	

Annexure – 5 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP:21.08.2024; List of creditors as on ; 09.07.2025

Sl.	Name of				of claim		Details of	claim adm	itted	Amount of		Amount of	Amount of	Remarks, if
No.	authorised	of	No.		eived		1	r			any mutual	claim under	claim not	any
	representative,	work		Date of		Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC, if		may be			
						admitted	claim	party?	applicable		set-off			
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

List of operational creditors (Workmen)

Annexure – 6 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP: 21.08.2024 ; List of creditors as on: 09.07.2025

List of operational creditors (Employees)

Sl.	Name of	Name	Identification	Details	of claim						Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
	representative,	emplo		Date of	Amount	Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	
	if any	yee		receipt	claimed	claim	of	related	share in CoC, if		may be set-			
						admitted	claim	party?	applicable		off			
-	-	-	-	-		-	-	-	-		-	-	-	-

(Amount in₹)

(Amount in₹)

Annexure – 7 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP: 21.08.2024 ; List of creditors as on:09.07.2025

							Details of claim admitted								((Amount in₹)
Sl.	Detail	ls of Clai	imant	Details	of claim			Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No.				rece	ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount						claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	of claim claim covered by covered by related share in						dues,	admitted		
			No.			admitted	dmitted security guarantee party? CoC, if						that may			
							interest applicable						be set-off			
1										NO	-NA-	NA	NA	NA	NA	

List of operational creditors (Government dues)

Annexure – 8 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP: 21.08.2024 ; List of creditors as on: 09.07.2025 List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification		of claim			Details of cl	laim admitted	l		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	ived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			_		admitted		security	guarantee	party?	CoC		that may			
							interest	0				be set-off			
1	J.M	CIN NO	23.03.2025	16,34,72,344	16,34,72,344	Operational	NII	NIL	yes	0	-	-	-	-	-
	FEEDS	U74900		.00	.00	Debt									
	MILLS	HR													
	PRIVATE	2010													
	LIMITED	PTC													
		040146													
-															

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Annexure – 9 Name of the corporate debtor: REDHU HATCHERIES PRIVATE LIMITED ; Date of commencement of CIRP: 21.08.2024 ; List of creditors as on: 09.07.2025

(Amount in₹) Name of Identification Remarks, if Details of claim Details of claim admitted Amount of Amount SI. Amount Amount of received No. creditor No. of any mutual claim not of claim any Nature of dues, that Date of Amount Amount Amount Amount Whether continge admitted under receipt claimed of claim claim covered by covered by related nt claim may be setverificati admitted security party? off guarantee on interest -----------------

List of other creditors (Other than financial creditors and operational creditors)